

**GOVERNMENT OF INDIA  
MINISTRY OF COMMUNICATIONS  
DEPARTMENT OF TELECOMMUNICATIONS**

**LOK SABHA  
UNSTARRED QUESTION NO. 2056  
TO BE ANSWERED ON 7<sup>th</sup> MARCH, 2018**

**SELLING OF CALL RECORD DETAILS**

†2056. SHRI SUMEDHANAND SARSWATI:  
SHRI NAGAR RODMAL: SHRI OM PRAKASH YADAV:

Will the Minister of COMMUNICATIONS be pleased to state:

- (a) whether the Government has received complaints regarding alleged selling of call record details of people;
- (b) if so, the steps taken by the Government to check such illegal practices; and
- (c) the number of such complaints received by the Government during the last three years, State/UT-wise?

**ANSWER**

**THE MINISTER OF STATE (IC) OF THE MINISTRY OF COMMUNICATIONS &  
MINISTER OF STATE IN THE MINISTRY OF RAILWAYS  
(SHRI MANOJ SINHA)**

(a) No such complaint has been received in the Ministry of Communications. However, as per secret communication received from Ministry of Home Affairs, Delhi Police and Thane Police have detected scam/rackets regarding agencies procuring Call Detail Records illegally and selling them to their clients.

(b)&(c) Total two cases have been registered by Delhi Police and Thane police against the accused persons during 2016-17 and 2017-18 respectively.

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